

57

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 162/16	TP 100/17	Hearing	433(e)	Flipkart Internet Pvt. Ltd., Vs Pudu Lifestyle Products Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

BHARATH  
BABU

COUNSEL FOR  
PETITIONER



9916196674

YUNUS NAWAB

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**ORDER**

Counsel for Petitioner is present. He informed that, he has already filed acknowledgement obtained about service of notice on Respondent. He further reported that, the Respondent <sup>is</sup> ~~has~~ offering to pay Rs 50,000/- towards service rendering <sup>ed</sup> ~~ing~~ in full and final settlement. He has also filed the copy in the Registry. Further, he is directed to comply the relevant provisions <sup>and</sup> ~~of~~ Rules framed under I & B code before proceeding further which are applicable to the facts of this case.

List it on 21/6/2017.

  
Member (J)

  
Member (T)